

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

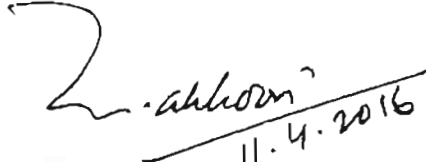
Addendum

Subject:-Promotion of Ministerial Staff in Subordinate Judiciary of the State

The following shall be added as clause No. (e) to the High Court Order No. 18 dated 07.04.2016 below the list of Senior Assistants promoted to the posts of Head Assistants in Divisional Cadre of Kashmir Province:

“Shri Zahoor Ahmad Bhat, who figures at S. No. 5 in the consideration Zone for promotion to the post of Head Assistant has not been promoted due to the currency of punishment inflicted upon him by Competent Authority which stands communicated to the official vide endorsement No. 3405-06/PSY -22 dated 26.03.2015.

By Order.




(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

No. 436-40/PSY
Copy to the:

Dated: 11-04-2016  11/4/16  11-4-2016

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Principal District & Sessions Judge, Shopian
4. Order File.
- ✓ 5. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Addendum in the High Court website.


Principal Secretary to
Hon'ble the Chief Justice

 11/4/16  11-4-2016

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

Subject: Promotion of Ministerial Staff in Subordinate Judiciary of the State

Order No.: 18

Dated: 07.04.2016

Sanction is hereby accorded to the promotion of following Accounts Officers, Section Officers and Head Assistants of Subordinate Judiciary of J&K State, in the pay Scale of Rs. 9300-34800 with grade pay of Rs. 4800, 9300-34800 with grade pay of Rs. 4600 and 9300-34800 with grade pay of Rs. 4200 respectively:-

A) Accounts Officers (State Cadre)

(Rs. 9300-34800 with grade pay of Rs. 4800)

S. No.	Name of the official	Present place of posting
1.	Wajahat Hussain,	S.O., PDJ, Rajouri
2.	Kuldeep Chand,	S.O., PDJ, Udhampur

B) Kashmir Province (Divisional Cadre)

1) Section Officers (Rs. 9300-34800 with grade pay of Rs. 4600)

S. No.	Name of the official	Present place of posting
1.	Mohd. Muzamil Qari	Head Assistant, Sub Judge Court, Pulwama
2.	Abdul Qayoom Khan	PDJ Court, Kupwara
3.	Anayatullah Wani	City Judge Court, Srinagar
4.	Ms. Rehana Gelani	3 rd Additional District & Sessions Court, Srinagar
5.	Latief Ahmad Khan	Munsiff Court, Aishmuqam
6.	Ghulam Nabi Mir	Munsiff Court, Pampore
7.	Bashir Ahmad Bhat-II	PDJ Court, Budgam
8.	Mushtaq Ahmad Shah	1 st Additional District & Sessions Court, Srinagar
9.	Mohd. Ibrahim Bhat	CJM Court, Kulgam
10.	Abdul Gaffar Dar-I	4 th Additional District & Sessions Court, Srinagar

Note: a) The promotions of S/Shri Mohd. Muzamil Qari, Anayatullah Wani and Abdul Qayoom Khan shall be subject to the outcome of the writ petitions sub-judice before the Hon'ble High Court.

b) Shri Mohd. Amin Mir, who was figuring at S. No. 1 in the consideration zone for promotion to the post of Section Officer has not been promoted due to the currency of punishment inflicted upon him by Competent Authority.

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- c) The Promotion of Shri Mushtaq Ahmad Shah shall be subject to the outcome of the investigation pending in Crime Branch, Srinagar under FIR No. 22of 2015.

II) Head Assistants (Rs. 9300-34800 with grade pay of Rs. 4200)

S. No.	Name of the official	Present place of posting
1.	Muzamil Ahmad Wani	Addl. Spl. Mobile Magistrate Court, Pantha Chowk
2.	Showkat Ahmad Khan	Municipal Magistrate Court, Srinagar
3.	Abdul Rashid War	CJM Court, Handwara
4.	Abdul Aziz Bangroo	CJM Court, Ganderbal
5.	Mohd. Iqbal Reshi	PDJ Court, Anantnag
6.	Bashir Ahmad Bhat-III	Sub Judge Court, Pulwama
7.	Mushtaq Ahmad Malik	PDJ Court, Kulgam
8.	Farooq Ammad Mir	PDJ Court, Shopian
9.	Ms. Rayessa Amin	CJM Court, Srinagar
10.	Tsering Dorjee (ST)	Addl. Spl. Mobile Mag. Court, Leh
11.	Abdul Aziz Dar	Munsiff Court, Sogam
12.	Ghulam Nabi Wani	PDJ Court, Baramulla
13.	Ghulam Ahmad Lone	CJM Court, Bandipora
14.	Abdul Hamid Sofi	PDJ Court, Budgam
15.	Mohd. Amin Shah	PDJ Court, Shopian
16.	Mohammad Sadiq Dar	Addl. District & Sessions Court, Pulwama
17.	Assad-ullah Mir	Addl. District Court, Anantnag
18.	Mohammad Abdullah Wani	CJM Court, Anantnag
19.	Ms. Afroza Sultan	4 th Addl. D&S Court, Srinagar
20.	Gowhar Ahmad Bhat	Munsiff Court, Anantnag
21.	Mohammad Javeed Bhat	CJM Court, Sopore
22.	Riyaz Ahmad Gazi	PDJ Court, Ganderbal
23.	Abdul Rehman Mir	Spl. Mobile Magistrate (T) Court, Srinagar
24.	Ali Mohammad Bhat	Special Anti-corruption Court, Srinagar
25.	Arshad Hussain Zehgir	Forest Magistrate Court, Srinagar
26.	Mohammad Yaqoob Shah	Judge Small Causes Court, Srinagar
27.	Riyaz Ahmad Shah	Munsiff Court, Pulwama

Note: a) The promotion of Shri Muzamil Ahmad Wani shall be subject to the outcome of the preliminary enquiry pending against him before Registrar Vigilance.

b) The Promotion of Shri Showkat Ahmad Khan shall be subject to the outcome of the investigation pending in Crime Branch, Srinagar under FIR No. 22 of 2015.

c) Shri Reyaz Ahmad Rather, who was figuring at S. No. 8 in the consideration zone for promotion to the post of Head Assistant has not been promoted due to the currency of penalty inflicted upon him by Competent Authority.

d) The Promotions of S/Shri Abdul Rehman Mir, Ali Mohammad Bhat, Arshad Hussain Zehgir, Mohammad Yaqoob Shah and Reyaz Ahmad Shah shall be subject to the outcome of the Criminal

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prosecution/enquiries pending against S/Shri Pran Nath, Mohammad Farooq Bhat-Ii, Mubarak Ahmad Imam, Jeelani Shafi and Sadiq Ali. In case of exoneration of the officials of the Charges leveled against them, they may be promoted to the post of Head Assistants, if found fit, and the officials who have been promoted in their place shall have to be reverted unless there exist vacancies to accommodate them.

C) Jammu Province (Divisional Cadre)

I) Section Officers (Rs. 9300-34800 with grade pay of Rs. 4600)

S. No.	Name of the official	Present place of posting
1.	Kanwal Jeet Jalotra	Munsiff Court, Bishnah
2.	Anil Kumar Kotwal	PDJ Court, Jammu
3.	Firdous Ahmad Ganie	PDJ Court, Bhaderwah
4.	Lal Din	2 nd Addl. Distt. & Sessions Court, Jammu
5.	Bharat Chand	PDJ Court, Rajouri
6.	Bhagwan Dass	Munsiff Court, Basohli
7.	Ved prakash	Munsiff Court, Budhal
8.	Anil Kumar Puri	PDJ Court, Rajouri
9.	Amar Jeet Singh	Munsiff Court, Bani
10.	Ms. Santosh Kumari	Munsiff Court, Kotranka
11.	Roop Chand	Sub Judge Court, Surankote
12.	Lokinder Kumar	PDJ Court, Poonch
13.	Ms. Ghulam Sugra	Addl. District & Sessions Court, Jammu
14.	Saleem Raza	Munsiff Court, Mendhar

Note: The **Promotion** of Shri Anil Kumar Puri shall be subject to the **outcome** of the preliminary enquiry pending against him before Registrar Vigilance.

II) Head Assistants (Rs. 9300-34800 with grade pay of Rs. 4200)

S. No.	Name of the official	Present place of posting
1.	Rattan Lal Pandita	Electricity Court, Jammu
2.	Swantanter Bhushan Chander	Munsiff Court, Basohli
3.	Satish Singh, Slathia	Munsiff Court, Majalta
4.	Randheer Singh	Forest Court, Jammu
5.	Narayan Dass	PDJ Court, Kishtwar
6.	Kewal Krishan	PDJ Court, Rajouri
7.	Ms. Sushma Devi	PDJ Court, Jammu
8.	Tara Chand	CJM Court, Rajouri
9.	Mohammad Bashir	Sub Judge Court, Katra
10.	Yash Pal-I	Addl. Spl. Mobile Magistrate Court, Samba
11.	Bashir Ahmad	CJM Court, Udhampur

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12.	Abdul Qayoom-II	CJM Court, Rajouri
13.	Jagdish Raj	PDJ Court, Poonch
14.	Mohammad Ishaq	CJM Court, Rajouri
15.	Mohammad Sharief	PDJ Court, Poonch
16.	Jagjit Singh	Sub Judge, Surankote
17.	Mulk Raj	Munsiff. Mob. Mag. (T) Court, Kathua
18.	Raj Singh	Addl. Spl. Mob. Magistrate Court, Billawar
19.	Kewal Krishan-II	Spl. Mob. Magistrate (Sub Judge level) Court, Kathua
20.	Shakti Kumar Parihar	PDJ Court, Kishtwar
21.	Raghbir Singh	PDJ Court, Reasi
22.	Ms. Sushma Kumari	Munsiff Court, Jammu
23.	Arjun Dass	Add. Distt. & Sessions Court, Jammu
24.	Nishikant Jalotra	Add. Distt. & Sessions Court, Udhampur
25.	Rajesh Kumar Kotwal	Addl. District Court (Matrimonial Cases) Jammu
26.	Rajesh Dutt	Sub Judge Court, Katra

Note: i) The Promotions of S/Shri Rajesh Kumar Kotwal and Rajesh Dutt shall be subject to the outcome of the Regular enquiries pending against S/Shri Ghulam Mustafa and Shri Madan Lal-I. On the latters exoneration of the charges leveled against them, they may be promoted to the post of Head Assistants, if found fit, and the official(s) who have been promoted in their place shall be immediately reverted unless there exists a vacancy/vacancies to accommodate him/them.

ii) The promotions are made notionally from the date these were due to the concerned till the date of promotion order. Monetary benefits shall be given from the date of order of promotion.

iii) The posting orders of the promotees shall be issued separately.

(By Order)

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07.4.2016

(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice


No.

Dated:

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
- 3-24. Principal District & Sessions Judge, Anantnag/ Srinagar/ Bandipora/ Baramulla/ Budgam/ Ganderbal/ Kargil/ Kupwara/ Kulgam/ Leh/ Pulwama/ Shopian/ Baderwah/ Jammu/ Kathua/ Kishtwar/ Poonch/ Rajouri/ Ramban/ Reasi/ Udhampur/ Samba.

- 25. Order File.
- ✓ 26. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.

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07.4.2016

**Principal Secretary to
Hon'ble the Chief Justice**